

**Central Administrative Tribunal
Principal Bench**

**RA No.214/2017
in
OA No.3258/2017**

New Delhi, this the 25th day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Praveen Mahajan, Member (A)**

Pinki & another ... Applicants

Versus

GNCTD & others ... Respondents

O R D E R (in circulation)

Justice Permod Kohli, Chairman :

Existence of error apparent on the face of record is *sine qua non* for entertainment of the review petition.

2. We have perused the order under review as also the grounds of review. We do not find any error apparent on the face of record warranting interference in exercise of the review jurisdiction.

3. The review application is rejected in circulation.

**(Ms. Praveen Mahajan)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/as/